

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2016
APPEAL NO. 246 OF 2016
APPEAL NO. 247 OF 2016 AND
APPEAL NO. 248 OF 2016**

Dated: 15th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

APPEAL NO. 238 OF 2016

In the matter of:

PMC Power Pvt. Ltd.

.... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Purna Singh for R-2
Mr. Gautam Prabhakar

APPEAL NOS. 246, 247 & 248 OF 2016

In the matter of:

Southern Power Distribution Co. of Andhra Pradesh Ltd.

.... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Purna Singh
Mr. Gautam Prabhakar

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **29.01.2018.**

(I.J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson